

**Central Electricity Regulatory Commission**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi-110 001**  
(Tele No.23353503 Fax No.23753923)

No. Eco T1/2013-CERC

New Delhi

March 25, 2013

**NOTIFICATION**

In pursuance of the "Tariff based Competitive-bidding Guidelines for Transmission Service" (as amended up to 10th October, 2008) issued by Ministry of Power, Government of India, Clause 3.3.1.3 (a) of the Standard Request for Proposal (RFP), and Schedule 7 of the Standard Transmission Service Agreement (TSA) documents, the Central Electricity Regulatory Commission hereby notifies the following rates for the purpose of bid evaluation and payment.

**I: Annual Escalation Rates for Bid Evaluation (for bid opening upto 30.09.2013)**

S.No	Description	Annual Escalation Rates for Bid Evaluation
1	Annual escalation rate for escalable transmission charges	5.93%
2	Discount rate for computation of levelized transmission charges	13.10%

**II: Annual Escalation Rate applicable for the purpose of payment as per the Transmission Service Agreement for the period between 01.04.2013 to 30.09.2013**

S.No	Description	Annual Escalation Rate for Payment
1	Annual inflation rate for escalable transmission charges.	10.76%

(Rajiv Bansal)  
Secretary